GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA UNSTARRED QUESTION NO. 1268 TO BE ANSWERED ON 22.12.2017

Cleaning of Vaigai River

1268. SHRI R. GOPALAKRISHNAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has any plans for cleaning up of the River Vaigai on the lines of the Namami Gange project;

(b) if so, the details thereof and the steps taken by the Government in this regard; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) It is the responsibility of the State Governments / concerned local bodies to set-up proper facilities for collection and treatment of sewage for abatement of pollution of rivers. This Ministry supplements the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP) on cost sharing basis between Central Government and the respective State Governments. Proposals under NRCP are considered for financial assistance subject to their conformity with scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds.

A project for abatement of pollution of river Vaigai at Madurai town in Tamil Nadu has been implemented under the NRCP at sanctioned cost of Rs.120.09 crore, which was completed in the year 2008. No additional project proposal for pollution abatement of river Vaigai in Tamil Nadu has been received from the State Government under the NRCP.